SHRI T. T. KRISHNAMACHARI: Well, Sir, any question of acquiring gold is up against this proposition. Now the position is that the gold price of the rupee and the gold price Tuling in the market do not tally, nor can it be said that the price ruling in the market is at all a healthy price and it is a correct indication of the value of the rupee, because that is a speculative price on which no conclusions could be drawn. It is for this reason that we cannot proceed further in this matter

SHRI MAHESWAR NAIK: May I know, Sir, whether the Government have got any estimate of the gold now used as ornaments and the quantity which is hoarded by the people?

SHRI T. T. KRISHNAMACHARI: I should plead complete ignorance.

SHRI M. VALIULLA: Some time "back, Sir, the Finance Minister wanted the jewellery from women. May I know -whether he wanted to purchase it from them or he wanted it 's a iree gift from them?

SHRI T. T. KRISHNAMACHARI: I am afraid my friend at that time probably did not understand it correctly. I said, if I wanted it, I will get a response. I never said I want-*ed it.

CORPORATION FOR DELHI

*139. SHRI AMOLAKH CHAND: "Will the Minister for HOME AFFAIRS be pleased to state when the Corporation for Delhi is likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): It is proposed to introduce the Bill providing for the setting up of a Municipal Corporation in Delhi in the next session of Parliament. The Corporation will start functioning after the necessary legislation has been passed by Parlia-

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to Questions ment and the preliminary arrangements are completed.

SHRI AMOLAKH CHAND: May T. know, Sir, if the Government has come to any decision with regard to the number of members to be elected by the people and to be nominated, and whether all interests would be represented on the Corporation?

SHRI B. N. DATAR: Sir, the broad features of this Bill then under consideration were given during the debate on the States Reorganisation Bill. I should request the hon. Member to wait for some time till the Bill has been finalised.

श्री पी० एन० राजभोज : क्या मैं यह जान सकता हं कि सारी दिल्ली का इसमें समाकेश हो जायगा ? दूसरा सवाल यह है कि क्या इसका माडल बम्बई कारपॅरिशन सरोखा होगा श्रीर सरकारी नौकरों को कार्पोरेशन एलाउंस मिलेगा ?

SHRI B. N. DATAR: Sir, all these details will be clear when the Bill is ready.

CONSTITUENCIES OF THE LAST GENERAL ELECTIONS

- •140. SHRI AMOLAKH CHAND: Will the Minister for Law be pleased to state:
- (a) the number of constituencies where elections for State Assemblies and Lok Sabha were held this year;
- (b) the number of candidates who participated in these elections;
- (c) the number of election petitions so far preferred; and
- (d) the number of nomination papers rejected by the various Returning Officers?

THE MINISTER FOR LAW (SHRI A. K. SEN): (a) Elections for State Assemblies were held in 2517 consti-